

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:5553
ANSWERED ON:28.04.2015
DECENTRALISED PROCUREMENT
Singh Shri Hukum

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a): the names of the States where Decentralised Procurement Scheme is in operation; and

(b): the details of foodgrains procured by the States under the said Scheme and the surplus quantity, out of the above, handed over to Food Corporation of India during each of the last three years and the current year, State-wise?

Answer

MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI RAMVILAS PASWAN)

(a): The names of the States where Decentralized Procurement (DCP) Scheme is in operation are as under-

DCP States for Wheat

1. Madhya Pradesh
2. Uttrakhand
3. Chhattisgarh
4. Gujarat
5. West Bengal
6. Rajasthan (Alwar District in 2013-14)
7. Bihar
8. Punjab (for NFSA obligations)

DCP States for Rice

1. Uttrakhand
2. Chhattisgarh
3. Odisha
4. Tamilnadu
5. West Bengal
6. Kerala
7. A&N Island
8. Karnataka
9. Madhya Pradesh
10. Bihar
11. Andhra Pradesh (only for 6 districts
w.e.f. 2013-14)
12. Telangana

(b): Statements showing quantity of wheat and rice procured by state agencies and surplus quantity handed over to FCI are at Annex-I & II respectively.